

DIVISION BENCH

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/456(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th May, 2021, 10:30 A.M

Name of the Company	BENJAMIN COMMERCIAL PVT. LTD. Vs. J. KHETSIDAS MACHINE TOOLS WORKS PVT. LTD.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Ujjaini Chatterjee, Advocate] For Financial Creditor
1. Mr. Arun Kumar Gupta, PCA] For Corporate Debtor

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Authorised Representative for the Corporate Debtor present.
2. This matter was not on Board today. It was taken up on Board after being mentioned by the Ld. Counsel and Ld. Authorised Representative for the parties.
3. Ld. Counsel for the Financial Creditor submits that in pursuance of the order dated 16/04/2021, the matter has been amicably settled between the parties and, therefore, she seeks leave to withdraw the present petition. Recording her submissions, the CP(IB) No.456(KB)2019 is dismissed as withdrawn.
4. File be consigned to records.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.